

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 205  
**CP(IB)/178(AHM)2022**

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Lakhi Gems Impex Pvt Ltd  
V/s  
PNC Developers Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..13/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Anand Pai, Adv. a/w. Mr. Ratmakar Singh, Adv.  
: Ms. Anushree Soni, Adv.  
For the Respondent : Mr.Jaimin Dave, Adv. a/w. Ms. Hirva Dave, Adv.

**ORDER**

Pleadings are complete.

Matter stands adjourned to 31.03.2023.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**